

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 09.01.2020 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1500 of 2019	SEW Infrastructure Ltd. Vs. Mahendra Investment Advisors Pvt. Ltd.	Sanjay Kumar Chhetry	Jay Kishor Singh
2.	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	
3.	Comp. App (AT) (Ins) No. 38 of 2020	Union Bank of India Vs. Rajahmundary Godavari Bridge Ltd.	Abhishek Singh	
4.	Comp. App (AT) (Ins) No. 39 of 2020	Raj Kumar Garg & Anr. Vs. Health Care At Home India Pvt. Ltd. & Anr.	Rupesh Tyagi	
5.	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	
6.	Comp. App (AT) (Ins) No. 41 of 2020	Konda Raghu Rami Reddy Vs. Sri Chaitanya Chlorides & Anr.	Kartik Seth	
7.	Comp. App (AT) (Ins) No. 42 of 2020	Gujarat Maritime Board Vs. Abhijit Guhathakurta Resolution Professional of EPC Constructions India Ltd & Anr.	Gursharan H. Virk	
8.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	
9.	Comp. App (AT) (Ins) No. 44 of 2020	Rajive Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	Vinod Kumar Kothari
10.	Comp. App. (AT) No. 364 of 2019	Anasurya Mantena & Anr. Vs. Lexus Technologies Pvt. Ltd. & Ors.	Nithin Chowdary Pavuluri	
11.	Comp. App. (AT) No. 06 of 2020	Jaipur Investment Ltd Vs. Registrar of Companies & Ors.	Rajendra Jain	
12.	Competition App. (AT) No. 112 of 2019	Manjeet Plastic Industries Vs. Competition Commission of India & Ors.	Purnima Malik	

**For Orders (For listing before Appropriate Bench)**

13.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission of India & Ors.	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
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**For Orders**

<b>14.</b>	Comp. App. (AT) (Ins) No. 1097 of 2019 & I.A. No. 3321 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua
<b>15.</b>	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
<b>16.</b>	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills- 77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	Manoj K. Singh, LCN Shahdeo-IRP
<b>17.</b>	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman- R1
<b>18.</b>	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Sidharth Bhargava-R1 Mrinali Prasad-R2
<b>19.</b>	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	Soundar Rajan
<b>20.</b>	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	T.N. Durga Prasad	Pratishtha
<b>21.</b>	Comp. App (AT) (Ins) No. 1341 of 2019	Dhirajbhai P Lakkad Vs. State Bank of India	Dhaval Mehrotra	Adayan Agarwal
<b>22.</b>	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors.  <b>With</b>	Karan Gandhi	Rudreshwar Singh-R1 Sumesh Dhawan- R2 Rakesh Kumar- R3,4
<b>23.</b>	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt Ltd.	Akshay Ringe	Akshay Ringe
<b>24.</b>	Comp. App. (AT) (Ins) No. 1427 of 2019	K.C. Sanjeev Vs. Easwara Pillai Kesavan Nair Interim Resolution Professional of Solar Offset Printers Pvt Ltd & Ors.	Ishaan George	P.V. Dinesh
<b>25.</b>	Comp. App. (AT) (Ins) No. 29 of 2020	Sarish Mittal, Director, KSM Spinning Mills Ltd. Vs. Central Bank of India & Ors.	A.K. Bhardwaj	
<b>26.</b>	Comp. App. (AT) No.322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal

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**For Admission (After Notice)**

27.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. <b>With</b>	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
28.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. <b>With</b>	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
29.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh-R2 Manish Pani-R2- IRP
30.	Comp. App. (AT) (Ins) No. 1264 of 2019	Mukesh Kumar Aggarwal Vs. Anurag Gupta & Anr.	Swapnil Gupta	Rohan Chawla
31.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	Pankaj Jain-R1 Saksham Ahuja-R2
32.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1
33.	Comp. App. (AT) (Ins) No. 944 of 2019	Shankar Ganapathy. Vs. K.R. Sundaresan & Ors.	A.S. Sathish Kumar	S. Santanathan Swaminathan-R1
34.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2
35.	Comp. App. (AT) (Ins) No. 1050 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Aabhas Parimal	Mohit Singh-R3
36.	Comp. App (AT) (Ins) No. 1363 of 2019	Aashish Nevatia Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Neeha Nagpal	P.K. Mullick-R1 Soma Mullick-R2

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**For Hearing (Part Heard)**

37.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
38.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India,	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6

		Ministry of Corporate Affairs & Ors <b>With</b>		
39.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Aayushi Sharma	Raunak Dhillon
40.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Misha Rohatgi Mohta	Raunak Dhillon
41.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. <b>With</b>	Vinati Kastia	Raunak Dhillon
42.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Vinati Kastia	Raunak Dhillon
43.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Surekha Raman	Siddhant Sharma
44.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. <b>With</b>	Avinash Tripathi	Karan Khanna
45.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. <b>With</b>	Radhika Gautam	Karan Khanna
46.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. <b>With</b>	Harsh Kesharia	Karan Khanna
47.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	J.Shekhar	Karan Khanna
48.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors.	Shiv Kumar Suri	Karan Khanna

		<b>With</b>		
49.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. <b>With</b>	Sanjay Asher	Karan Khanna
50.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. <b>With</b>	Shiv Kumar Suri	Karan Khanna
51.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14
52.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
53.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Mahesh Agarwal	Karan Khanna Aditya Chatterjee Debarshi Bhuyan- R14
54.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Vivek Jain	Karan Khanna-R1
55.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors. <b>With</b>	Ajith S.Ranganathan	George Varghese
56.	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	Siddharth Sharma
57.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. <b>With</b>	PranjalPrateek	Samar Bansal (R- CCI)
58.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.	Atul Sharma	Samar Bansal (R- CCI)

		<b>With</b>		
<b>59.</b>	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India &Anr.	Prerna	Samar Bansal (R- CCI)

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**By Order**  
**-sd/-**  
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